NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/07/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY APPLICATION NUMBER PETITION NUMBER : TCP/374/ (IB)/2017 NAME OF THE PETITIONER(S) : S. SHANTHI NAME OF THE RESPONDENT(S) : CHOLAN PAPER & BOARD **UNDER SECTION** : 433 (e)(f) S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE** REPRESENTATION BY WHOM 1. JOSEPHAUGURINE COUSEL FOR RETITIONER M. SAMPATITKUMAR& ASSOCIATES 88k 732001 Ognail:com Mob: 96000 42565 2) K.RAMASAMY G.V.MOHAN COMAR Counsel Los Restorant 9443087212

<u>ORDER</u>

Counsel representing both the parties are present. Heard both the counsel. Order is reserved.

(K. Anantha Padmanabha Swamy) Member (Judicial)